

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 18th day of March 2009

Contempt Application No. 41 of 2005

IN

Review Application No. 24 of 2002

IN

Original Application No. 23 of 2001

Hon'ble Mr. Ashok S. Karamadi, Member (J)

Hon'ble Mr. S.N. Shukla, Member (A)

S.P. Matta, S/o late Sri K.C. Matta, R/o 21/55, E.C. Road,
Dehradun.

. . . Applicant

By Adv : Sri A.K. Dave

V E R S U S

1. Km. Somi Tandon, IDAS, FA & Secretary, Government of India, Ministry of Defence, New Delhi.
2. Km. Somi Tandon, IDAS, (Presently also looking after the charge of CGDA), CGDA, R.K. Puram, New Delhi.
3. Shri R.K. Singhal, IDAS, Principal Controller of Defence Accounts (Air Force), 107, Rajapur Road, Dehradun.

. . . Respondents

By Adv: Shri S.C. Mishra

O R D E R

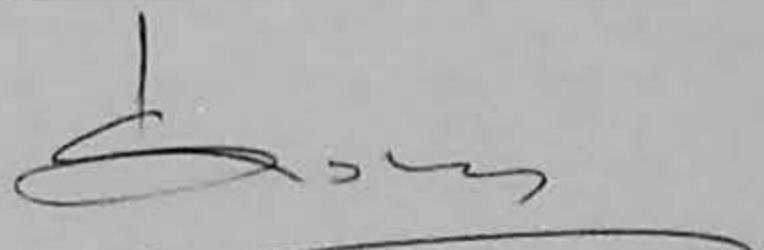
By Hon'ble Mr. Ashok S. Karamadi, Member-J

Sri A.K. Dave, learned counsel for the applicant and Sri S.C. Mishra, learned counsel for the respondents.

2. Learned counsel for the applicant submits that the respondents have fully complied with the order of this Tribunal, so the contempt application has become infructuous.



3. Having regard to the submission made by the applicant's counsel the contempt petition has become infructuous. Accordingly, the same is dismissed as having become infructuous. Notices issued to the respondents are discharged.


Member (A)
Member (J)

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